

(P)

O.A. 506/91

15.4.1991

Present : Shri E.X. Joseph, counsel for the applicant.

Mrs. Avnish Ahlawat, counsel for the respondents alongwith Shri J.K. Dadu, Jt. Secretary (Medical), Delhi Administration, Departmental Representative on behalf of the respondents.

The learned counsel for the respondents submitted that the applicant has been allowed to join his duty in accordance with the cadre controlling authority's order dated 24.1.1991. The O.A. No.506/91, therefore, now becomes infructuous and the same is accordingly disposed of. The learned counsel for the applicant submitted that the applicant has not still been handed over any written order by the Delhi Administration. Against this, the learned counsel for the respondents stated at the Bar that there is no obstacle in the way of the applicant joining the post of Professor of Medicine, G.T.B. Hospital, Shahdara, Delhi. The apprehension of the learned counsel for the applicant, therefore, does not seem to have any sound basis for keeping the case alive. However, if the applicant finds any difficulty or is aggrieved by non-implementation of the order, he shall be at liberty to approach the court. The O.A. is disposed of finally with no orders as to cost.

2. Issue DASTI.

Joe
(J.P. SHARMA)
MEMBER (J)

Shaypal
(I.K. RASGOTRA)
MEMBER (A)